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## Indo-yogoslav Trade

251. SHRI SANAT KtjMAR RAH A

: • SHRI SYED HUSSAIN:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

## SHRI MAHENDRA BAHADUR SINGH :

Will the Minister of COMMERCE be pleased to state :

(a) whether It is a fact that an agreement his been concluded between India and Yugoslavia to increase trade between the two countries; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) and (b) At a meeting of the Indo-Yugoslav Joint Committee held in Belgrade in early January this year an agreemsnt was reached between the two sides to increase trade and economic relations between the two countries. To this end the two sides agreed to adopt various measures and provide all possible facilities for promoting trade, industrial and economic cooperation which include periodic exchange of trade delegations, participation in international fairs, collaboration in industrial ventures in India and Yugoslavia as well as in third countries. To achieve these objectives and to ensure effective solution of problems relating to the expansion of mutual trade and economic co-operation the two sides also agreed to set up three sub-Committees :---

(a) Sub-Committee for Trade;

(b) Sub-Committee for Industrial Cooperation;

(c) Sub-Committee for Economic Co operation in the third countries.

## Assistance from UNIDO

252. SHRIMATI AZIZA IMAM : Will the Minister of COMMERCE be pleased to state the extent of assistance received by India from the United Nations Industrial Development Organisation, in the matter of foreign trade during the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : A statement giving the requisite information for the years 1971, 1972 and 1973 is attached.

## Statement

In the last three years *i.e.* 1971, 1972 and 1973 India received UNIDO Assistance in the field of foreign trade in the following three forms :—

(i) By way of participation in the training programmes organised by UNI-DO in the field of export promotion. All the expenses of the participants including the international travel, board and lodging, tuition fee, book allowance and per diem expenses etc. are borne by the UNIDO.

(ii) By award of training fellowships to Indian personnel for training abroad. All expenses including the international travel, board and lodging and per diem expenses etc. in respect of the fellowship awardees are borne by the UNIDO.

(iii) By way of assignment of UN Experts to various projects which are export oriented. The international travel and pay and allowances of the Experts are borne by the UNIDO. The organisation to which the expert(s) are assigned are required to bear only the 'local' costs involved in the assignment of the expert.